

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4452
ANSWERED ON:22.04.2013
TOLL COLLECTION
Dhanaplan Shri K. P.;Dias Dr. Charles

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the criteria adopted for fixation of toll rates along with the period for charging toll on National Highways (NHs) of the country;
- (b) the details of toll plazas located on the National Highways passing through the State of Kerala; and
- (c) the details of the toll rates which are being charged at these toll plazas?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) User Fee (Toll) is being levied as per National Highways Fee (Determination of Rates and Collection) Rules, 2008 as amended and in terms of the concession agreement.

(b) Two numbers of toll plazas are located on National Highways in the State of Kerala

(i) Pallyekkara toll plaza located at km. 278.000 on Thrissur- Angamalli- Edapalli (km. 270.000 to km. 316.700- km. 342.000) section on NH-47 in the State of Kerala.

(ii) Kumbalam toll plaza located at km. 356.500 on Edapalli- Aroor section (km. 342.000 to km. 358.750) section on NH-47 (new NH-66) in the State of Kerala.

(c) Following are the rates being charged at these toll plazas:

(i) Pallyekkara toll plaza :

Category of Vehicle	Fee for single journey (in rupees)	Fee for multiple journeys within a day (in rupees)	Fee for monthly pass for any no. of journey in a month (in rupees)
Car/ Jeep/ Van	60	90	1790
LCV	105	155	3130
Truck/ Bus	210	315	6260
MAV (>2 axles)	335	505	10060

(ii) Kumbalam toll plaza:

Category of Vehicle	Fee for single journey (in rupees)	Fee for multiple journeys within a day (in rupees)	Fee for monthly pass for any no. of journey in a month (in rupees)
Car/ Jeep/ Van	15	25	450
LCV	25	40	790
Truck/ Bus	55	80	1575
MAV (>2 axles)	85	125	2535